HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 2505 /2024
Dated: 29/05/2024

- **N O T I C E** -

In addition to the Notice bearing No. N-2233/2024 dated-07/05/2024 (available on official website), the dates for hearing of urgent matters/fresh matters by His Lordship **Hon'ble Shri Justice G. A. Sanap**, during the 4th Part of Summer vacation i.e. from 03/06/2024 to 09/06/2024.

Under directions of His Lordship urgent circulation for the sitting of Hon'ble Court for 04/06/2024 will be considered by Registrar Judicial upto 03/06/2024 till 4.30 p.m. and the sitting of Hon'ble Court for 07/06/2024 will be considered by Registrar Judicial upto 06/06/2024 till 4.30 p.m. No filing will directly be accepted before the Hon'ble Court.

sd/-
29th May 2024. Registrar
(Judicial)

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
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13) The Librarian.
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sd/-
Registrar
(Judicial)